

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. * 301 (1st Position)
TO BE ANSWERED ON 23-03-2017

Projects under Swachh Bharat Mission-Gramin

†*301. SHRI SUNIL KUMAR SINGH:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether a number of district sanitation project proposals have been received from various States under the Swachh Bharat Mission-Gramin (SBM-G);
- (b) if so, the details of the project proposals approved during each of the last two years, State/UT-wise;
- (c) the details of financial assistance provided for these projects during the said period, State/UT-wise; and
- (d) whether funds have also been allocated/released to start the works related to Solid and Liquid Waste Management component in villages and if so, the details thereof for the said period, State/UT-wise?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SHRI NARENDRA SINGH TOMAR)**

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *301 for 23.03.2017

(a) and (b) The Swachh Bharat Mission (Gramin) (SBM(G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Currently, Swachh Bharat Mission (Gramin) is under implementation in 675 districts. No Project is pending. The State/UT wise details is at Annexure 1.

(c) State/UT-wise, central share released under Swachh Bharat Mission (Gramin) during last 2 years is at Annexure-2.

(d) Under Swachh Bharat Mission (Gramin), component-wise funds are not released. However, fund released to State/UT may be utilised for Solid and Liquid Waste Management also. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households.

Statement referred in part (a) of the reply to Lok Sabha Starred Question No.301 due for
reply on 23-03-2017

State/UT-wise, No. of districts where SBM(G) is under implementation

S.N.	State/UT Name	No. of Districts where SBM(G) is under implementation
1	A & N ISLANDS	3
2	ANDHRA PRADESH	13
3	ARUNACHAL PRADESH	20
4	ASSAM	27
5	BIHAR	38
6	CHHATTISGARH	27
7	D & N HAVELI	1
8	GOA	2
9	GUJARAT	33
10	HARYANA	21
11	HIMACHAL PRADESH	12
12	JAMMU & KASHMIR	22
13	JHARKHAND	24
14	KARNATAKA	30
15	KERALA	14
16	MADHYA PRADESH	51
17	MAHARASHTRA	34
18	MANIPUR	9
19	MEGHALAYA	7
20	MIZORAM	8
21	NAGALAND	11
22	ODISHA	30
23	PUDUCHERRY	2
24	PUNJAB	22
25	RAJASTHAN	33
26	SIKKIM	4
27	TAMIL NADU	31
28	TELANGANA	30
29	TRIPURA	8
30	UTTAR PRADESH	75
31	UTTARAKHAND	13
32	WEST BENGAL	20
	GRAND TOTAL	675

**Statement referred in part (c) of the reply to Lok Sabha Starred Question No.301 due for
reply on 23-03-2017**

State/UT-wise, Central share released under SBM(G) during last 2 years (Rs. in Crore)		
State/UT	2014-15	2015-16
A & N ISLANDS	0.00	3.40
ANDHRA PRADESH	116.10	234.17
ARUNACHAL PRADESH	14.61	38.71
ASSAM	185.78	474.27
BIHAR	0.00	221.55
CHHATTISGARH	28.12	144.72
D & N HAVELI	0.00	0.00
GOA	0.00	1.05
GUJARAT	156.07	478.22
HARYANA	5.93	32.76
HIMACHAL PRADESH	130.17	4.37
JAMMU & KASHMIR	103.08	4.05
JHARKHAND	23.05	97.32
KARNATAKA	312.54	450.77
KERALA	33.97	8.50
MADHYA PRADESH	0.00	374.33
MAHARASHTRA	236.11	567.45
MANIPUR	9.18	44.19
MEGHALAYA	0.00	35.65
MIZORAM	0.00	3.32
NAGALAND	20.87	10.83
ODISHA	65.84	571.50
PUDUCHERRY	2.00	4.40
PUNJAB	0.00	38.70
RAJASTHAN	271.57	938.73
SIKKIM	3.89	6.12
TAMIL NADU	205.12	78.94
TELANGANA	105.62	128.39
TRIPURA	50.65	38.89
UTTAR PRADESH	237.99	565.39
UTTARAKHAND	40.52	49.37
WEST BENGAL	371.52	712.92
	2730.30	6362.96